CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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Original Application No.201/00418/2016

Jabalpur, this Tuesday, the 06th day of November, 2018

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Kailash Chandra Age 35 years R/o 29 Gram Patadi Gram Sankad Tehsil Sailana Dist. Ratlam (M.P.) Mobile Number 9407144880, 9981285962 457001

-Applicant

(By Advocate –None)

<u>Versus</u>

- 1. General Manager Bharat Sanchar Nigam Ltd. Hoshangabad Road Bhopal (M.P.) 462001
- 2. Divisional Manager (ADM) Bharat Sanchar Nigam Ltd.
 Mandsaur (M.P.)458001 Respondents

(By Advocate –Shri Sapan Usrethe)

ORDER (Oral)

None for the applicant.

- 2. From the record it is clear that neither the applicant nor his counsel had put appearance from the last five occasions. It seems that the applicant has lost interest in prosecuting the case.
- **3.** Accordingly, this O.A. is dismissed for want of prosecution.

(Ramesh Singh Thakur) Judicial Member

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